

OFFICE OF THE COLLECTOR & DISTRICT MAGISTRATE, MAYURBHANJ, BARIPADA

(TOUZI SECTION)

No. 280 /Touzi. dt. 25.02.2021//

To

The Hon'ble Chairperson,
(Principal Bench), NGT, New Delhi.

Sub: - Compliance to O.A No- 252/2020 (Bishweswar Tudu vs State of Odisha)

Ref: - PG Cell (PB) No-3817/LP/2020, Dt. 30.09.2020.

Hon'ble Sir,

In inviting a kind reference to the letter on the subject cited above, I am to submit herewith the factual and action taken report into the grievance application filed by Er. Bishweswar Tudu against illegal Black Stone mining near School & Anganwadi Center under Bangriposi Tahasil of Mayurbhanj District.

Point No. 1

As regards allegation made in this Para, it is submitted that there are 8 Nos. of stone quarries operating in village Mundhabani under Bangriposi Tahasil area of Mayurbhanj district at present. The details of which are given below. These quarries are settled on quarry lease basis for a period of 5 years / quarry permit basis to the Project Proponent for public purpose engaged in Govt. works as per Odisha Minor Mineral Concession (OMMC) Rules 2016.

SI No	Name of Minor Mineral sources	Land Schedule					Mode of settlement
		Mouza	Khata No	Plot No	Area	Kisam	
01	Mundhabani Stone Quarry	Mundhabani	74	406/2	Ac 8.00	Parbat II	Quarry lease (Valid up to 30.03.2021)
02	Mundhabani Stone Quarry I	Mundhabani	74	406/1	Ac 7.00	Parbat II	Quarry lease (Valid up to 22.09.2021)
03	Mundhabani Stone Quarry II	Mundhabani	74	406/3	Ac 8.00	Parbat II	Quarry lease (Valid up to 10.11.2021)
04	Mundhabani Stone Quarry III	Mundhabani	74	406/4	Ac 8.00	Parbat II	Quarry Permit
05	Mundhabani Stone Quarry IV	Mundhabani	74	406/5	Ac 6.00	Parbat II	Quarry lease (Valid up to 18.04.2023)
06	Mundhabani Stone Quarry V	Mundhabani	74	406/6	Ac 5.00	Parbat II	Quarry lease (Valid up to 23.04.2023)
07	Mundhabani Stone Quarry VI	Mundhabani	74	406/7/1	Ac 1.5	Parbat II	Quarry Permit
				406/7/2	Ac 3.5	Parbat II	Quarry Permit
08	Mundhabani Stone Quarry VII	Mundhabani	74	406/8	Ac 6.00	Parbat II	Quarry lease (Valid up to 18.04.2023)

Point No. 2

As regards allegation made in this Para, it is submitted that Mundhabani Stone Quarry areas are not coming under Forest region as revealed from the Record of Rights of Khata No 74 of Mouza- Mundhabani. The Xerox copy of ROR is enclosed for kind reference in **Annexure - A**.

Point No. 3

As regards allegation made in this Para, it is submitted that Mayurbhanj district is a Tribal district and majority of the population of Mayurbhanj district are tribal people. In Mundhabani Stone quarries areas no human habitation existed in the permitted area of the stone quarries.

Point No. 4

As regards allegation made in this Para, it is submitted that the stone quarries coming under Mundhabani village under Bangriposi Tahasil in which favour quarry lease/quarry permit have been settled are given below. The source wise, year wise production capacity as per approved mining plan and the amount deposited by the lessee during the lease period given in the **Annexure-B**.

SI No	Name of the Stone Quarry	Name of the lessee
01	Mundhabani Stone Quarry	Bibhudendu Kumar Das
02	Mundhabani Stone Quarry I	Bibhudendu Kumar Das
03	Mundhabani Stone Quarry II	High tech Rocks Products and aggregates Ltd.
04	Mundhabani Stone Quarry III	M/s Iron Triangle Ltd. Erstwhile M/s Backbone Ltd.
05	Mundhabani Stone Quarry IV	Arun Kumar Sarkar
06	Mundhabani Stone Quarry V	Priyabrata Das
07	Mundhabani Stone Quarry VI	M/s DD Builders
		M/s BMT Profiles
08	Mundhabani Stone Quarry VII	Mishra Construction Pvt. Ltd.

The Ghuntursahi Project Primary School (PPS) and Ghuntursahi AWC which were situated near Mundhabani Stone Quarry area as alleged in the petition has already been shifted to newly constructed School building from the present location keeping in view of the safety of the School going and Pre-School children. The Ghuntursahi AWC is functioning inside the premises of the Ghuntursahi PPS. In this respect the report of the

District Education Officer and DPC, SS, Mayurbhanj (Letter No. 373 Dt. 23.02.2021) and District Social Welfare Officer, Mayurbhanj (Letter No. 135 Dt. 13.01.2021) addressed to the Collector, Mayurbhanj regarding shifting of the Ghuntursahi PPS & Ghuntursahi AWC are attached in **Annexure- C & D** respectively.

Point No. 5

As regards allegation made in this Para, it is submitted that all the statutory requirements like preparation of prefeasibility report, preparation and approval of mining plan, Environmental Clearance and Consent to Operate from State Pollution Control Board (SPCB) , Odisha have been met in respect of minor mineral sources lease out in Mundhabani Stone quarry areas. The details of which are given in **Annexure – E**.

Point No. 6

As regards allegation made in this Para, it is submitted that as per guidelines Environment Clearance of above projects have been obtained from SEIAA/DEIAA level, the details of which shown in **Annexure-E**.

Point No. 7

As regards allegation made in this Para, it is submitted that the minor mineral projects located in village Mundhabani have been leased out and guided as per provisions made in Odisha Minor Mineral Concession Rules 2016. The OMMC Rule 2016 is silent about the independent environmental audit in case of minor mineral sources lease out as raised in the petition.

Point No. 8

Nothing to comply

In view of facts made in the forgoing paragraphs, the allegation made in the petition is baseless and devoid of merit.

This is for favour of kind appraisal of the Hon'ble NGT.

Yours faithfully

Encl: 1. Annexure A to E


Collector & District Magistrate
Mayurbhanj

//4//

Memo. No. 281...../ Tz dt. 25.02.2021//

Copy submitted to the Registrar General, NGT, New Delhi for favour of kind information and necessary action with reference to OA No. 252/2020 filed before the Hon'ble National Green Tribunal, Principal Bench, New Delhi.


Collector & District Magistrate,
Mayurbhanj

Memo. No. 282...../ Tz dt. 25.02.2021//

Copy along with copy of enclosures submitted to the Member Secretary, State Pollution Control Board for favour of kind information and necessary action with reference to OA No. 252/2020 filed before the Hon'ble National Green Tribunal, Principal Bench, New Delhi.


Collector & District Magistrate,
Mayurbhanj

Memo. No. 283...../ Tz dt. 25.02.2021//

Copy along with copy of enclosures submitted to the Principal Chief Conservator of Forests, Government of Odisha, Department of Forests for favour of kind information and necessary action with reference to OA No. 252/2020 filed before the Hon'ble National Green Tribunal, Principal Bench, New Delhi


Collector & District Magistrate,
Mayurbhanj

ଖତିୟାନ

ମୌଜା : ମୁଣ୍ଡାବଣି
ଆନା : ବାଜିରିପୋଷା
ଆନା ନମ୍ବର : 235

ତହସିଲ : ବାଜିରିପୋଷି
ତହସିଲ ନମ୍ବର : 236
ଜିଲ୍ଲା : ମୟୂରଭଞ୍ଜ

କମିସନର ନାମ ଓ ଖୋସାଟ ବା ଖତିୟାନର କ୍ରମିକ ନମ୍ବର		ଓଡ଼ିଶା ସରକାର ଖୋସାଟ ନମ୍ବର 1				
1) ଖତିୟାନର କ୍ରମିକ ନମ୍ବର		74				
2) ପ୍ରକାର ନାମ, ପିତାଙ୍କ ନାମ, ଜାତି ଓ ବାସସ୍ଥାନ		ଆବାଦ ଅଯୋଗ୍ୟ ଅନାବାଦୀ				
3) ସ୍ୱତ୍ୱ						
4) ଦେୟ :	ଜଳକର	ଖଜଣା	ସେସ୍	ନିଷ୍କାର ସେସ୍ ଓ ଅନ୍ୟାନ୍ୟ ସେସ୍ ଯଦି କିଛି ଥାଏ	ମୋଟ	5) କ୍ରମବର୍ଦ୍ଧନଶୀଳ ଖଜଣାର ବିବରଣୀ
6) ବିଶେଷ ଅନୁସଙ୍ଗ ଯଦି କିଛି ଥାଏ		ଖାଦା 1/19 ନଂ D/R କେସ ନଥି ହୁମୁ 73 ନଂ ଆଯୋଥ ଖାତାରେ ପୁଟ ନଂ 105 ରୁ ଏ 0.52 କୁ ଖାରଜ କରାଯାଇ କିସମ ପଥରବଣି ପରିବର୍ତ୍ତେ ପଡ଼ିତ କରାଗଲା I				
BLANK SPACE FOR STAMPING						
ଅନ୍ତିମ ପ୍ରକାଶନ ତାରିଖ - 30/03/1984						
ଖଜଣା ଧାର୍ଯ୍ୟ ତାରିଖ -						

ରାଷ୍ଟ୍ରୀୟ ସୂଚନା ବିଜ୍ଞାନ କେନ୍ଦ୍ର 25/02/2021 11:00:28 IP :117.203.248.118

photo copy attested

Praveen
25/2/21

Additional District Magistrate
MAYURBHANJ

ଖତିଆନର କ୍ରମିକ ନଂ : 74		ମୌଜା : ମୁଣ୍ଡାବଣି			ଜିଲ୍ଲା : ମୟୂରଭଞ୍ଜ	
ପୁର ନମ୍ବର ଓ ଚକର ନାମ	କିସମ ଓ ପୁରର ଖଜଣା	କିସମର ବିସ୍ତାରିତ ବିବରଣୀ ଓ ଚୌହଦି	ରକବା			ମତବ୍ୟ
			ଏ.	ଡି.	ହେକ୍ଟର	
7	8	9	10		11	12
63	ପଥରବଣି ଗ୍ରାମକଣ୍ଠ	ପଥର ଗଦା	0	060		
64	ପଥରବଣି ଗ୍ରାମକଣ୍ଠ	ପଥର ଗଦା	0	450		
72	ପଥରବଣି ଗ୍ରାମକଣ୍ଠ	ପଥର ଗଦା	0	810		
88	ପଥରବଣି ଗ୍ରାମକଣ୍ଠ	ତୁଙ୍ଗୁରୀ	0	100		
99	ନାଳ	ପାଣିନାଳ	0	190		
104	ପଥରବଣି ଗ୍ରାମକଣ୍ଠ	ତୁଙ୍ଗୁରୀ	0	100		
105	ପଥରବଣି ଗ୍ରାମକଣ୍ଠ	ପଥର ଗଦା	1	840	0.7446	
129	ପଥରବଣି ଗ୍ରାମକଣ୍ଠ	ପଥର ଗଦା	0	280		
135	ପଥରବଣି ଗ୍ରାମକଣ୍ଠ	ପଥର ଗଦା	0	080		
143	ନାଳ	ପାଣିନାଳ	0	310		
156	ପଥରବଣି ଗ୍ରାମକଣ୍ଠ	ତୁଙ୍ଗୁରି	0	100		
157	ପଥରବଣି ଗ୍ରାମକଣ୍ଠ	ତୁଙ୍ଗୁରି	0	060		
159	ପଥରବଣି ଗ୍ରାମକଣ୍ଠ	ତୁଙ୍ଗୁରି	0	210		
163	ପଥରବଣି ଗ୍ରାମକଣ୍ଠ	ତୁଙ୍ଗୁରି	0	090		
166	ନାଳ	ପାଣିନାଳ	0	220		
189	ପଥରବଣି ଗ୍ରାମକଣ୍ଠ	ତୁଙ୍ଗୁରୀ	0	140		
198	ପଥରବଣି ଗ୍ରାମକଣ୍ଠ	ତୁଙ୍ଗୁରୀ	0	300		
235	ପଥରବଣି ଗ୍ରାମକଣ୍ଠ	ତୁଙ୍ଗୁରୀ	0	770		
239	ପଥରବଣି ଗ୍ରାମକଣ୍ଠ	ତୁଙ୍ଗୁରୀ	0	200		
245	ପଥରବଣି ଗ୍ରାମକଣ୍ଠ	ତୁଙ୍ଗୁରୀ	0	300		
247	ପଥରବଣି ଗ୍ରାମକଣ୍ଠ	ତୁଙ୍ଗୁରୀ	1	700		
249	ପଥରବଣି ଗ୍ରାମକଣ୍ଠ	ତୁଙ୍ଗୁରୀ	0	210		
251	ପଥରବଣି ଗ୍ରାମକଣ୍ଠ	ତୁଙ୍ଗୁରୀ	0	240		

Photocopy Attached

25/12/21

Additional District Magistrate
MAYURBHANJ

257	ପଥରବଣି ଗ୍ରାମକଣ୍ଠ	ତୁଙ୍ଗୁରୀ	0	010	
259	ପଥରବଣି ଗ୍ରାମକଣ୍ଠ	ତୁଙ୍ଗୁରୀ	0	160	
275	ପଥରବଣି ଗ୍ରାମକଣ୍ଠ	ତୁଙ୍ଗୁରୀ	0	180	
278	ପଥରବଣି ଗ୍ରାମକଣ୍ଠ	ତୁଙ୍ଗୁରୀ	0	250	
290	ପଥରବଣି ଗ୍ରାମକଣ୍ଠ	ତୁଙ୍ଗୁରୀ	0	530	
329	ପଥରବଣି ଗ୍ରାମକଣ୍ଠ	ତୁଙ୍ଗୁରୀ	1	160	
370	ପଥରବଣି ଗ୍ରାମକଣ୍ଠ	ତୁଙ୍ଗୁରୀ	2	820	
374	ପଥରବଣି ଗ୍ରାମକଣ୍ଠ	ତୁଙ୍ଗୁରୀ	1	970	
385	ପଥରବଣି ଗ୍ରାମକଣ୍ଠ	ତୁଙ୍ଗୁରୀ	0	120	
390	ପଥରବଣି ଗ୍ରାମକଣ୍ଠ	ପଥର ବଣି	0	470	
399	ପଥରବଣି ଗ୍ରାମକଣ୍ଠ	ତୁଙ୍ଗୁରୀ	1	610	
406	ପର୍ବତ ଦୁଇ	ତୁଙ୍ଗୁରୀ	84	460	
415	ପଥରବଣି ଗ୍ରାମକଣ୍ଠ	ତୁଙ୍ଗୁରୀ	1	050	
417	ପଥରବଣି ଗ୍ରାମକଣ୍ଠ	ତୁଙ୍ଗୁରୀ	0	490	
427	ପଥରବଣି ଗ୍ରାମକଣ୍ଠ	ତୁଙ୍ଗୁରୀ	0	140	
439	ପଥରବଣି ଗ୍ରାମକଣ୍ଠ	ତୁଙ୍ଗୁରୀ	0	110	
447	ପଥରବଣି ଗ୍ରାମକଣ୍ଠ	ତୁଙ୍ଗୁରୀ	0	080	ବେଆଇନ ଦଖଲ ତୁନୁ ସିଂ, ପି.ମଙ୍ଗଳା ସିଂ ଜା.କୋହ୍ଲ, ବା.ନିଜଗାଁ ହାଇ କିସମ, ଘରବାରୀ।
368/458		ତୁଙ୍ଗୁରୀ	0	050	
103/461	ପଥରବଣି ଗ୍ରାମକଣ୍ଠ	ତୁଙ୍ଗୁରୀ	0	370	
290/584	ପଥରବଣି ଗ୍ରାମକଣ୍ଠ	ତୁଙ୍ଗୁରୀ	0	130	
79/611	ପଥରବଣି ଗ୍ରାମକଣ୍ଠ	ତୁଙ୍ଗୁରୀ	0	010	
44 plots			104	930	0.7446

Photo copy attached

Handwritten signature

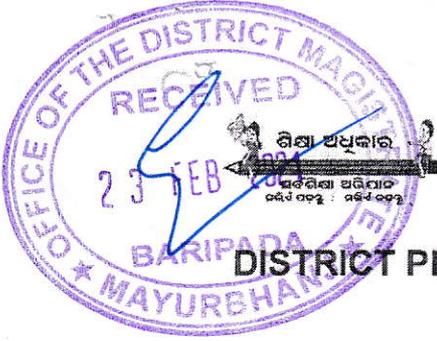
25/2/21

Additional District Magistrate
MAYURBHANJ

Source wise/Year wise production capacity as per approved Mining Plan

Sl No	Name of the Quarry	Year wise production capacity (In Cums)							Amount deposited (During the Lease Period) (in Rupees)						
		1 st	2 nd	3 rd	4 th	5 th	Total	Royalty	SR	DR	EMF	DMF	IT	Total	
1	Mundhabani Stone Quarry	7400	7800	8000	40736	40888	104824	8160888	5850	291600	496669	1250758	142003	10347768	
2	Mundhabani Stone Quarry I	3500	8000	8400	8800	9200	37900	2647240	1520	55250	97362	195200	40776	3037348	
3	Mundhabani Stone Quarry II	96783	96735	96258	99837	109615	499228	41945269	5827	291330	1752807	3505613	1056235	48557081	
4	Mundhabani Stone Quarry III	66561	67739	70403	73304	80908	358915	40166081	5827	20091330	2008305	12049824	883655	75205022	
5	Mundhabani Stone Quarry IV	47280	47280	47280	47280	47280	236400	18462790	1750	80000	673401	1342752	281978	20842671	
6	Mundhabani Stone Quarry V	33924	33924	33924	32467	32467	166706	11968968	1300	74414	492959	982070	206320	13726031	
7	Mundhabani Stone Quarry VI	33024	33024	33024	33024	33024	165120	2345790	3500	130800	45075	225000	15600	2765765	
8	Mundhabani Stone Quarry VII	40320	40320	40320	40984	40764	202708	816000	1386	76860	42096	272576	18210	1227128	
								17342900	1875	123740	856818	1705536	352476	203833345	


Collector & District Magistrate
 Mayurbhanj



DISTRICT PROJECT OFFICE ,SAMAGRA SHIKSHYA, MAYURBHANJ

Baripada, Pin-757001, Ph. No-06792-260865, Fax-06792-260007

No. 373 / PLG-21 Dt. 23.02.21

To

The Collector & District Magistrate, Mayurbhanj

Sub: Regarding shifting of Ghuntursahi PPS under Kumbharmundhakata Panchyat of Bangriposi Tahasil.

Ref: Your Letter No.43 Dt.06.01.21.

Sir,

In inviting a kind reference to the subject cited above, I am to inform you that the Ghuntrusahi PPS under Kumbharmundhakata Panchyat of Bangriposi Block has been shifted to new building which is built by IRON TRINGLE Ltd. for safe running of the school on Dt.11.01.2021 as report submitted by the BEO, Bangriposi which is attached herewith this letter for your kind reference. Further, the school is also fall under the Rationalization and consolidation of school policy as satellite school to be merged with Gomhapur PS.

This is for favour of your kind information & necessary action.

Yours faithfully;

Encl: As above

[Handwritten Signature]
23.2.21

District Education Officer & DPC
Samagra Shikshya, Mayurbhanj

Memo No. 374 / Dt. 23.02.21

Copy forwarded to the Block Education Officer, Bangriposi for formation.

photo copy Attested

[Handwritten Signature]
23.2.21

District Education Officer & DPC
Samagra Shikshya, Mayurbhanj

[Handwritten Signature]
25/2/21

**Additional District Magistrate
MAYURBHANJ**

365
24-2-21

304
25-2-21

BLOCK EDUCATION OFFICE: BANGRIPOSI

Mail : beobangriposi.sme.od@nie.in / brcssabangriposi@gmail.com
At/Po - Bangriposi, Dist- Mayurbhanj, Pin- 757032

No 63 /dt 11.01.21

To

The Tahasildar, Bangriposi

Sub: Shifting of school Ghuntursahi PPS under Kumbharmundakata Panchayat to new building.

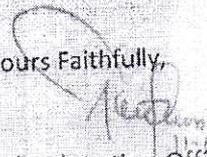
Ref: This office memo no.60, dt.11.01.2021.

Sir,

With reference to the subject and letter cited above I am to intimate you that as per report received from headmaster, Ghuntrusahi PS under Kumbharmundakata Panchayat the school is shifted to new building which is built by IRON Triangle Agency for safe running of the school on 11.01.2021.

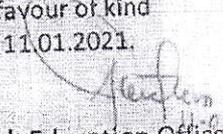
This is for favour kind information and necessary action.

Yours Faithfully,


Block Education Officer
Bangriposi

Memo No; _____ Date: _____

Copy submitted to the District Education Officer, Mayurbhanj for favour of kind information and necessary action with reference to this office memo no. 61, Date. 11.01.2021.


Block Education Officer
Bangriposi

Photocopy Attested

P. K. Saha
25/01/21

Additional District Magistrate
MAYURBHANJ

DISTRICT OFFICE :: MAYURBHANJ :: BARIPADA
(SOCIAL WELFARE SECTION)

No. 134 //dt. 13.01.2021 //

To,

The Collector & District Magistrate,
Mayurbhanj

Sub: Regarding shifting of Ghunturusahi AWC under Kumbharamundhakata Grampanchayat of Bangriposi Tahsil

Ref: Dist. Office(Touzi Section) Letter No.42//Dt. 06.01.2021

Sir,

With reference to the letter on the subject above, I am to intimate that as per kind order a village meeting was conducted at Ghuntursahi village by the DSWO, Mayurbhanj on dt.11.01.2021 in the presence of CDPO, Bangriposi, sector Lady supervisor, supervisor of Stone Quarry Agency and villagers of Ghunturusahi regarding shifting of Ghuntursahi AWC from the present location to newly constructed building which was constructed by the Stone Quarry Mining Agency, Iron Triangle for safety of AWC children. After discussion & mutual agreement with villagers it was decided in the meeting that Ghuntursahi AWC will be shifted to the school building from 12.01.2021 and will function in one room of the primary school building with 16 no.s of pre-school children.

Accordingly Ghuntursahi AWC has been is shifted to new building from 12.01.2021. The proceeding of the village meeting is enclosed for favour of your kind information.

Encl : As above

Yours faithfully

[Signature]
District Social Welfare Office
Mayurbhanj

Memo No. 135 //dt. 13.01.2021 //

Copy forwarded to the Tahsildar, Bangriposi, Sub-Collector, Baripada for kinf information and necessary action.

[Signature]
District Social Welfare Office
Mayurbhanj

Memo No. 136 //dt. 13.01.2021 //

Copy forwarded to the CDPO, Bangriposi, for information & necessary action. She requested to contact with the Iron Triangle Agency for water facility, electrification and construction of boundary wall for safety of AWC at Ghunturusahi.

[Signature]
District Social Welfare Office
Mayurbhanj

retro copy attested

[Signature]
Tahsildar
Bangriposi, Mayurbhanj

Details of approval of Mining Plan, Environmental Clearance and Consent to Operate

SI No	Name of the Source	Date of Approval of MP by the Authorised Officer	Approval of EC by SEIAA/DEIAA (Letter No. & Date)	Approval of Consent to Operate from SPCB, Odisha (Letter No. & Date)
1	Mundhabani Stone Quarry	18.06.2015 by Geologist, Keonjhar Circle, 31.10.2018 by Mining Officer, Baripada Circle, Baripada (Revised MP), 30.03.2020 by Mining Officer, Baripada Circle, Baripada	162/SEIAA, Dt. 14.01.2016	2389, Dt. 20.10.2016 (valid upto 31.03.2020) & 1611 /Con, Dt. 22.09.2020 (valid upto 31.03.2021)
2	Mundhabani Stone Quarry I	01.01.2016 by Mining Officer, Baripada Circle, Baripada, 31.10.2018 by Mining Officer, Baripada Circle, Baripada (Revised MP), 30.03.2020 by Mining Officer, Baripada Circle, Baripada	62/DEIAA, Dt. 27.05.2016	2387, Dt. 20.10.2016 (valid upto 31.03.2020) & 1613 /Con, Dt. 22.09.2020 (valid upto 29.03.2021)
3	Mundhabani Stone Quarry II	31.08.2015 by Geologist, Joint Director, Keonjhar, 30.03.2020 by Mining Officer, Baripada Circle, Baripada (Revised MP)	28/DEIAA, Dt. 27.05.2016	556, Dt. 28.03.2017 (valid upto 31.03.2020)
4	Mundhabani Stone Quarry III	17.10.2016 by Mining Officer, Baripada Circle, Baripada	11/DEIAA, Dt. 01.03.2017	861, Dt. 29.05.2017 (valid upto 31.03.2021)
5	Mundhabani Stone Quarry IV	23.03.2017 by Mining Officer, Baripada Circle, Baripada	93/DEIAA, Dt. 12.06.2017	410, Dt. 28.02.2018 (valid upto 31.03.2022)
6	Mundhabani Stone Quarry V	23.03.2017 by Mining Officer, Baripada Circle, Baripada	91/DEIAA, Dt. 12.06.2017	528, Dt. 16.03.2018 (valid upto 31.03.2022)
7	Mundhabani Stone Quarry VI	23.03.2017 by Mining Officer, Baripada Circle, Baripada	89/DEIAA, Dt. 12.06.2017	130, Dt. 20.01.2018 (valid upto 31.03.2022)
9	Mundhabani Stone Quarry VII	23.03.2017 by Mining Officer, Baripada Circle, Baripada	87/DEIAA, Dt. 12.06.2017	526, Dt. 16.03.2018 (valid upto 31.03.2022)



Collector & District Magistrate
Mayurbhanj

**List of documents submitted in OA Case No. 252/2020 (Bisheswar
Tudu Vrs State of Odisha)**

1. Letter No 280/Tz, Dt. 25.02.2021 of Collector & District Magistrate, Mayurbhanj
- 4 Sheets
2. Annexure –A (Photo copy ROR of Khata No 74 of Mouza Mundhabani)
– 2 Sheets.
3. Annexure – B (Source wise /Year wise production capacity as per approved MP)
- 1 Sheet
4. Annexure – C (Photocopy of Letter No. 373, Dt. 23.02.2021 of DEO & DPC, SS,
Mayurbhanj & Letter No. 63, Dt. 11.01.2021 of BEO, Bangriposi)
– 2 Sheets
5. Annexure –D (Photocopy of Letter No. ~~134~~ Dt. 12.01.2021 of DSWO,
Mayurbhanj) - 1 Sheet
6. Annexure –E (Details of approval of MP, EC and Consent to Operate) - 1 Sheet

Total – 11 Sheets

P. K. S. S.
25/2/21
**Additional District Magistrate
Mayurbhanj**